

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:4982
ANSWERED ON:23.04.2015
RENEWABLE ENERGY SCHEMES
Chhewang Shri Thupstan

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the total number of projects sanctioned by the Government for the State of Jammu and Kashmir during the last three years, region-wise for Jammu, Kashmir and Ladakh;
- (b) the status of completion of various schemes sanctioned during the above period, scheme and region-wise;
- (c) the funds released by the Government for various schemes as on date and status of utilization of the funds released;
- (d) whether the Government has been approached for release of pending funds by various implementing agencies in the State to clear liabilities for work done; and
- (e) if so, the details thereof and action taken by the Government in this regard?

Answer

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PYUSH GOYAL)

(a)&(b): Ministry of New and Renewable Energy (MNRE) has sanctioned 10 projects in the state of Jammu and Kashmir during the last three years. The region-wise status of these projects is given in Annexure.

(c),(d)&(e): MNRE has released a total of Rs. 209.43 crore during the last 3 years for the implementation of various renewable energy projects in the state. Utilization certificates (UCs) for an amount of Rs. 92.30 crore have been received by MNRE. The balance funds will be released to the state on receipt of pending UCs and completion reports of the projects.